

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2711  
ANSWERED ON:09.12.2014  
NON ISSUANCE OF AADHAAR CARD  
Reddy Shri J.C. Divakar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there have been complaints of denial of Aadhaar Card to certain people including students and differently abled persons in the country;
- (b) if so, the details thereof;
- (c) whether it has also been reported that such persons have ended their life as they are unable to avail various schemes of the Government; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Aadhaar being a large-scale national project, grievances are regularly received regarding various aspects of the enrolment process from all strata of residents, including from students and differently abled persons. The Unique Identification Authority of India (UIDAI) has set up a grievance redressal system for assisting such residents through the Contact Centre especially set up for this purpose. Any resident seeking redressal is given a printed acknowledgement form with an Enrolment Number, that enables the resident to make queries about her/his enrolment status through any communication channel of the Contact Centre, including a voice call at the national helpline number, or by fax, or through letters to a Post Box number, and also over email. Besides this, there are help desks at all the eight Regional Offices of the UIDAI catering to residents' grievances.

(c) to (d): A news report appeared in the media in August 2014, wherein an incident was reported of a school boy in Visakhapatnam having committed suicide due to alleged denial of Aadhaar. As per available information, this allegation was not found substantiated in a preliminary enquiry conducted by the district administration.